

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

45. C.P. (IB)/265(MB)2024

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 18.06.2024**

**NAME OF THE PARTIES:- Pravin Kumar Narayan Prajapati**

**Section: 94(1) of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Counsel, Manoj Kumar Mishra appeared for the Personal Guarantor/Petitioner through VC. Counsel appearing for the Petitioner seeks time to place on record deed of guarantee by way of additional affidavit. Let the same be place on record at least two days before the next date of hearing. List this matter on **28.06.2024**.

Sd/-

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

Sd/-

**KULDIP KUMAR KAREER**  
**Member (Judicial)**